NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)

26. IA 4278(MB)2023
IN
C.P. (IB)/384(MB)2021

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Devadattam Multitrade Private Limited
Vs.
Shree Ramchandran Compex PrivateLimited

Section9,54(1)of Insolvency and Bankruptcy Code, 2016

ORDER

1. CS Priyanka Jain, Ld. Authorised Representative for the Applicant/Resolution Professional (RP) present through virtual mode. None present for the Respondent.

2. Post this matter on **14.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)